



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-015/NCLAT/CHN BEN/2025

Dated: 15<sup>th</sup> Sep 2025

**NOTICE**

Please take notice that the next date of hearing in the following matter in Chennai Bench is **18.09.2025**

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 416/2025 For Exemption IA No. 1192/2025 For Condone Delay IA No. 1193/2025 For Stay IA No. 1194/2025	Byju Raveendran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Pankaj Srivastava, Erstwhile RP of Think & Learn Pvt Ltd & 2 Ors	Mr. V Shyamohan	

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)